

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.1930
TO BE ANSWERED ON 12.02.2021

BASIC FACILITIES IN ANGANWADI CENTRES

†1930: SADHVI PRAGYA SINGH THAKUR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it has come to the notice of the Government that many Anganwadi Centres lack basic amenities such as clean toilets and access to clean drinking water across the country and if so, the details thereof, State/UT-wise including Madhya Pradesh;
- (b) the total rental amount paid for running AWCs in rented premises during the last three years;
- (c) the percentage of rental amount paid out of the total expenditure incurred on Anganwadi centres during the said period, State/UT-wise including Madhya Pradesh;
- (d) the policy in place regarding renting premises for providing Anganwadi facilities; and
- (e) the provisions of penalty for the Anganwadi Centres for not adhering to the said policy?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c): Out of 13,86,990 operational Anganwadi Centres (AWCs) across the country, 4,36,613 AWCs do not have toilets facilities and 2,20,967 AWCs do not have drinking water facilities. State-wise details are placed at **Annexure-I**. 3,58,446 AWCs as detailed in **Annex-II** are run in rented premises. The details of the total amount paid as rent during last three years are as follows:

(Rs. in lakhs)

Financial Year	Total amount paid as towards rent
2017-18	34,788.90
2018-19	49,220.93
2019-20	51,707.83

The State/UT-wise Statement regarding the percentage of rental amount paid out of the total expenditure incurred on Anganwadi centres is placed at **Annexure-II**. Ministry has had sustained engagements with States to ensure that drinking water and infrastructural needs are met through convergence with the Jal Shakti Mission and schemes under Ministry of Rural Development.

(d) to (e): Anganwadi Centres not having their own or community buildings may be opened in rented premises with available space of at least 600 sq. ft. with adequate infrastructure facilities like toilet and drinking water. Administration of the Scheme implementation at the AWC level is undertaken by the State Governments.

Annexure-I**Annexure-I to Lok Sabha Unstarred Question NO.1930 for 12.02.2021**

STATE/UTs WISE INFORMATION ON TOILETS & DRINKING WATER FACILITIES IN OPERATIONAL AWCs - QUARTER ENDING SEPTEMBER 2020					
Sl. No.	State/UT	Operational	No. of AWCs for which data is available	Total No. of AWCs/Mini-AWCs with toilet facility	Total No. of AWCs/Mini-AWCs with Drinking water facility
1	Andhra Pradesh	55607	55607	40670	40240
2	Telangana	35634	35567	17787	34123
3	Arunachal Pradesh	6225	6225	458	6225
4	Assam	62153	61664	20873	21918
5	Bihar	111468	108898	108898	108898
6	Chhattisgarh	51496	51455	36559	40182
7	Goa	1262	1261	979	1211
8	Gujarat	53029	53029	51077	49506
9	Haryana	25962	25962	23384	20460
10	Himachal Pradesh	18925	18925	18767	18851
11	Jharkhand	38432	38426	20424	25603
12	Karnataka	65911	65911	50771	41779
13	Kerala	33244	33115	32686	28499
14	Madhya Pradesh	97135	97135	68235	86435
15	Maharashtra	110219	109614	56336	82617
16	Manipur	11510	11510	6238	6238
17	Meghalaya	5896	5894	3965	1882
18	Mizoram	2244	2244	1917	1988
19	Nagaland	3980	3980	1654	3455
20	Odisha	72587	72587	26625	72587
21	Punjab	27303	27303	19369	27303
22	Rajasthan	61974	61613	32527	48949
23	Sikkim	1308	1308	1306	1305
24	Tamil Nadu	54439	54439	38091	44532
25	Tripura	9911	9911	6160	8196
26	Uttar Pradesh	189267	189199	134908	187347
27	Uttarakhand	20067	20017	15037	14829
28	West Bengal	116765	116765	78536	99917
29	A & N Islands	720	720	580	720
30	Chandigarh	450	450	450	450
31	Delhi	10897	10755	10755	10755
32	Dadra & N Haveli & Daman and Diu	409	405	405	405
33	Jammu & Kashmir	28460	28042	16951	21977
34	Ladakh	1139	1139	1084	726
35	Lakshadweep	107	107	107	107
36	Puducherry	855	855	855	855
	Total	1386990	1382037	945424	1161070

Annexure-II to Lok Sabha Unstarred Question Number 1930 for 12.02.2021

S. No	States/ UTs	Status of Fund Allocated for Rent under Anganwadi Services during the last three years								
		2017-18			2018-19			2019-20		
		Fund Allocation for Anganwadi Services (General)	Fund Allocation for Rent	% of Rent	Fund Allocation for Anganwadi Services (General)	Fund Allocation for Rent	% of Rent	Fund Allocation for Anganwadi Services (General)	Fund Allocation for Rent	% of Rent
1	ANDHRA PRADESH	22222.12	1956.96	8.81	28884.89	5292.12	18.32	36778.6	2934.22	7.98
2	BIHAR	38381.93	3657.04	9.53	47613.06	9848.76	20.68	63915.2	5909.26	9.25
3	CHHATTISGARH	19351.46	441.71	2.28	23943.28	2397.6	10.01	33243.8	1664.57	5.01
4	GOA	530.03	16.79	3.17	721.02	170.64	23.67	912.18	54.14	5.94
5	GUJARAT	21604.78	1043.54	4.83	25716.23	1842.12	7.16	32581.23	636.91	1.95
6	HARYANA	10888.88	623.95	5.73	13080.7	2095.8	16.02	17475.56	1161.36	6.65
7	JHARKHAND	16057.34	1220.17	7.6	19003.49	2087.52	10.98	25608.28	1287.72	5.03
8	KARNATAKA	26394.44	1417.24	5.37	31161.5	4040.64	12.97	41895.96	1770.05	4.22
9	KERALA	14255.09	696.86	4.89	15699.34	1476.24	9.4	22766.91	1086.26	4.77
10	MADHYA PRADESH	38534.69	2084.43	5.41	47132.09	8012.76	17	60763.99	3770.14	6.2
11	MAHARASHTRA	44035.79	3498.58	7.94	50947.2	6577.8	12.91	66783.74	2069.86	3.1
12	ODISHA	28603.34	1407.33	4.92	32117.23	1146.24	3.57	44570.7	646.42	1.45
13	PUNJAB	10965.67	392.14	3.58	12981.63	1109.88	8.55	18657.52	1483.78	7.95
14	RAJASTHAN	23913.52	863.1	3.61	27873.05	3341.16	11.99	37642.03	1950.41	5.18
15	TAMIL NADU	17790.77	1033.84	5.81	23379.78	2204.4	9.43	33477.59	1281.53	3.83
16	TELANGANA	14347.47	1542.29	10.75	17816.79	2744.64	15.4	24058.55	1905.05	7.92
17	UTTAR PRADESH	70772.24	2778.48	3.93	80195.01	7606.08	9.48	109850.13	4563.65	4.15
18	WEST BENGAL	45755.55	1943.74	4.25	51081.49	4975.2	9.74	68091.96	3189.6	4.68
19	DELHI	6278.02	1810.32	28.84	5479.59	653.82	11.93	11431.13	4644.86	40.63
20	PUDUCHERRY	421.65	73	17.31	447.65	137.52	30.72	604.21	83.16	13.76
21	HIMACHAL PRADESH	11828.07	636.09	5.38	18179.26	1306.68	7.19	22201.73	1176.01	5.3
22	JAMMU & KASHMIR	20305.29	2715.69	13.37	29614	3593.04	12.13	37701.07	4716.68	12.51
23	UTTARAKHAND	11226.46	787.9	7.02	17648.3	1604.04	9.09	21470.94	1569.35	7.31
24	ANDAMAN & NICOBAR	501.85	20.3	4.05	756.8	94.44	12.48	994.91	81.6	8.2
25	CHANDIGARH	339.162	21.672	6.39	553.9	148.8	26.86	765.79	144	18.8
26	D. & NAGAR HAVELI	186.12	0	0	300.97	25.68	8.53	375.9	17.88	4.76
27	DAMAN & DIU	66.373	1.008	1.52	76.45	0	0	127.45	0	0
28	LAKSHADWEEP	76.375	0	0	169.44	0	0	95.78	0	0
29	ARUNACHAL PRADESH	4184.17	232.47	5.56	7528.29	63.24	0.84	10187.2	40.93	0.4
30	ASSAM	37084.11	1264.24	3.41	50802.45	1413.24	2.78	63171.81	490.32	0.78
31	MANIPUR	6797.25	386.11	5.68	9709.45	390.72	4.02	14238.09	504.25	3.54
32	MEGHALAYA	3326.62	30.63	0.92	5613.68	144.96	2.58	7049.75	342.14	4.85
33	MIZORAM	1415.31	16.37	1.16	2544.32	13.92	0.55	3422.38	12.53	0.37
34	NAGALAND	2214.17	0	0	4828.28	152.28	3.15	6370.59	272.81	4.28
35	SIKKIM	793.03	0	0	1430	76.32	5.34	2182.15	113.4	5.2
36	TRIPURA	6084.74	61.37	1.01	8940.65	119.4	1.34	11799.79	117.18	0.99
GRAND TOTAL		577533.85	34675.35	6	713971.26	76907.7	10.77	953264.6	51692.03	5.42
